

# Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	<b>IA 2288/2019 &amp; IA 1842/2019 in DFR No. 2331/2019</b> (IA 2288/2019 - For condonation of delay in refiling the Appeal & IA 1842/2019 - For condonation of delay in filing the Appeal)	Kerala State Electricity Board Ltd. VS Kerala State Electricity Regulatory Commission	<b>2331/2019</b> Dated 14/10/2019	16/01/2020		20/01/2020 <b>Court - 2</b>
2	<b>IA 71/2020 in DFR No. 2386/2019</b> (IA 71/2020 - For condonation of delay in refiling the Appeal)	Vatsala Ballary Solar Projects Private Limited VS Karnataka Electricity Regulatory Commission & Anr.	<b>2386/2019</b> Dated 18/11/2019	16/01/2020		20/01/2020 <b>Court - 2</b>
3	<b>RP No. 1/2020</b>	Tata Power Company Ltd VS Maharashtra Electricity Regulatory Commission & Ors.	<b>2408/2019</b> Dated 03/12/2019	16/01/2020		20/01/2020 <b>Court - 1</b>

4	<b>APL No. 17/2020 &amp; IA 2262/2019</b> (IA 2262/2019 - For interim relief)	India Wind Power Association (IWPA) VS Gujarat Electricity Regulatory Commission & Ors.	<b>2432/2019</b> Dated 19/12/2019	16/01/2020		20/01/2020 <b>Court - 1</b>
5	<b>IA 2286/2019 &amp; IA 1844/2019 in DFR No. 2332/2019</b> (IA 2286/2019 - For condonation of delay in refiling the Appeal & IA 1844/2019 - For condonation of delay in filing the Appeal)	Kerala State Electricity Board Ltd. VS Kerla State Electricity Regulatory Commission	<b>2332/2019</b> Dated 14/10/2019	16/01/2020		20/01/2020 <b>Court - 2</b>